

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/52(CHE)/2024

NAME OF THE PETITIONER : Indian Bank

NAME OF THE RESPONDENT(S) : R Chandramohan

UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Ms. Sangeetha for the Petitioner. Ld. Counsel Mr. Deepan for the Respondent. None for the RP.

RP report is not available.

IRP is directed to file the report within a week and serve copy on the Applicant and the Respondent.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **08.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk